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Tamil Nadu General Sales Tax (Sixth Amendment) Act, 2004

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Tamil Nadu General Sales Tax (Sixth Amendment) Act, 2004

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An Act further to amend the Tamil Nadu General Sales Tax Act, 1959. BE it enacted by the Legislative Assembly of the State of Tamil Nadu in the Fifty-fifth Year of the Republic of India as follows:-- 1. Received the Assent of the Governor of Tamil Nadu on the 11th December, 2004. Published in Tamil Nadu Government Gazette, Extraordinary, Part IV, Section 2, Iss. No.309, page 141, dated 13th December, 2004.

1. Short Title And Commencement :-

- (1) This Act may be called the Tamil Nadu General Sales Tax (Sixth Amendment) Act, 2004.
- (2) It shall come into force at once.

2. Amendment Of Section 4-E:-

In Section 4-E of the Tamil Nadu General Sales Tax Act, 1959, (Tamil Nadu Act 1 of 1959) for the expression "Madras Export Processing Zone", the expression "Madras Special Economic Zone" shall be substituted.